

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.1.2018 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|---------------------------------------|
| COMPANY PETITION/APPLICATION NO. | CPNo.186/59/HDB/2017 |
| NAME OF THE COMPANY | Abhaya Cements Private Limited Others |
| NAME OF THE PETITIONER(S) | Mr.Tondapi Srinivas Rao&another |
| NAME OF THE RESPONDENT(S) | Abhaya Cements Private Limited Others |
| UNDER SECTION | 59 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------------------|-----------|
| B.MURESH | Aovoale | VRlawyers@ g.main 61 9348599999 | dylvs |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Heard Shri B. Mukesh, Ld. Counsel for the Petitioner and Shri G. Sethu Rama Rao, Ld. Counsel for the Respondent.

Post the case on 08.02.2018.

Member (T)

Member (J)

BINNU